

बाजरा और सीड ग्रीन्स के खेतों में मिक्सड हो गया था, उसको हाई ब्रीड, मल्टीपल क्रास कर के उन्होंने बेचा है, मगर उस पर एन० एस० सी० का पूरा ध्यान है, कि उससे फसल अच्छी होती है या नहीं। अगर उपज कहीं खराब होती है, बीज खराब होता है तो सन् 1976 से हमारा कायदा चला आ रहा है कि किसानों को हम उपज का पैसा वापिस करते हैं। बहुत से केसेज में दिया गया है। अगर इसमें भी यह पता लगा कि नेशनल सीडज कार्पोरेशन ने बीज खराब दिया है तो किसानों को उसकी उजरत वापिस की जायेगी।

15.58 hrs.

BUSINESS ADVISORY COMMITTEE

Fiftieth Report

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, SPORTS AND
WORKS AND HOUSING (SHRI BUTA
SINGH) : I beg to move :

“That this House do agree with the Fiftieth Report of the Business Advisory Committee presented to the House on the 22nd August, 1983.”

MR. DEPUTY SPEAKER : The question is :

“That this House do agree with the Fiftieth Report of the Business Advisory Committee presented to the House on the 22nd August, 1983.”

The motion was adopted.

14.59 Hrs.

MATTERS UNDER RULE 377

(i) Failure of Telecommunication System in Junagarh, Distt. (Gujarat)

SHRI MOHAN LAL PATEL (Junagarh) : Under Rule 377 I make the following statement :

I would like to draw attention of the Minister of Communications to the total failure of telecommunication system in Junagarh district of Gujarat due to recent cyclone, heavy rains and floods. This paralysed the normal life of the citizens and made industry limbless. Only inter-ceptions are there and no telephone exchange is in working condition there. Needless to say that the buildings of telephone exchange, poles etc. are badly damaged. All this needs central government's help to start the system functioning properly.

It is also requested that a specific amount be sanctioned for replacing the wire, repairing the system and providing the normal facilities to the people of the area.

The industries and factories have suffered heavy losses due to failure of telecommunication system in Junagarh. Therefore, to protect the interests of the people at large, Central Government is requested to take immediate action to improve the telecommunication system in Junagarh at the earliest.

15.00 hrs.

(ii) Rural Electrification Schemes for Mirzapur Distt.

श्री राम प्यारे पनिका (राबट्सगंज) : उपाध्यक्ष महोदय, उत्तर प्रदेश तथा विशेष-कर मिर्जापुर जनपद के ग्रामीण विद्युतीकरण अन्तर्गत कई योजनाएं केन्द्रीय सरकार तथा ग्रामीण विद्युतीकरण निगम द्वारा सन् 1976 से स्वीकृत हैं, परन्तु विद्युतीकरण करने की गति अत्यन्त धीमी है। फलस्वरूप मिर्जापुर